	Office Notes,	WWW.LIVELAW.IN		
Date	proceedings or directions and Registrar's order	COURT'S OR JUDGES'S ORDERS		
03.05.2021	o.ga.a.oo	WPPIL No. 58 of 2021		
		Hon'ble Raghvendra Singh Chauhan, CJ.		
		Hon'ble Alok Kumar Verma, J.		
		Mr. Ajay Veer Pundir, learned counsel for the petitioner.		
		Mr. C.S. Rawat, the learned Chief Standing		
		Counsel for the State of Uttarakhand, accepts		
		notice on behalf of respondent Nos. 1 and 3.		
		Mr. C.S. Rawat, the learned Chief Standing		
		Counsel for the State of Uttarakhand, is		
		directed to submit a report with regard to the		
		number of jails, the population of each jail in		
		both the categories of under-trial prisoners		
		and convicted prisoners, the number of the		
		prisoners, who have come down with Covid-		
		19, the availability of the medical facilities for		
		dealing with those, who are suffering from		
		Covid-19, the number of staff, which is equally		
		affected by Covid-19, the facilities available for		
		quarantining the affected persons, the medical		
		facilities available within the jail, the		
		availability of oxygen tanks, oxygen beds and		
		ventilators, if any, the availability of protective		
		gears such as PPE kits, masks and gloves.		
		The learned IG, Prisons, is directed to be		
		present before this Court through Video		
		Conference.		
		Date reports, orders or proceedings or directions and Registrar's order with Signatures		

	WWWeltlageeAt/19	idd copy of	this order be issued
	to the parties,	on payme	ent of the prescribed
	charges, today	itself.	
	List this ca	se on 06.0	5.2021.
	(Alok Kumar Verma, J.) (Raghvendra Singh Chauhan, CJ)		
	03.05.2021		03.05.2021
	Rathour		

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